

(21)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH  
HYDERABAD

O.A. NO.384/96

Between:

Date of Order: 26.3.96.

K.Suresh

...Applicant.

And

1. The Sub Divisional Inspector, (Postal)  
Madanapalli East,  
Chittoor District.
2. The Senior Superintendent of Post Offices,  
Chittoor Division,  
Chittoor.
3. The Chief Postmaster General,  
Andhra Pradesh Circle,  
Hyderabad.

...Respondents.

Counsel for the Applicant : Mr.K.G.Krishna Murthy

Counsel for the Respondents : Mr.V.Bhimanna, Addl.CGSC.

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

Contd...

JUDGEMENT

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

\* \* \*

Heard Mr.Krishna Devan on behalf of Mr.K.G.Krishna Murthy, learned counsel for the applicant and Mr.V.Bhimanna, learned standing counsel for the respondents.

2. The applicant in this OA is the son of one Shri Gangaigh who was medically disqualified to continue in service as Postman on 17.1.89. It is submitted that the father of the applicant made a representation dated 15.12.89 seeking employment on compassionate grounds to the applicant herein. By the proceedings Lr.No.B4/NE/45/89, dated 9.1.90 the applicant's father was informed that his son should apply for compassionate ground appointment after he attains majority. The applicant attained majority on 4.2.92 and thereafter on 7.10.92 the applicant's father requested for compassionate ground appointment to his son, and it is reported that there is no reply to that representation. The father of the applicant had also expired on 19.5.93.

3. The applicant herein submits that there is no earning member in his family except the applicant and he has to be provided with an appointment on compassionate ground due to medical unfitness of his father. He also submits that he has studied upto to 10th class.

4. When the applicant submitted another representation dated 18.3.94, his request for compassionate ground appointment was rejected by the Circle Selection Committee which is impugned in this OA.

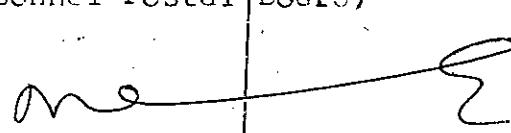


5. Whenever the Circle Selection Committee rejects the representation for compassionate ground appointment this Tribunal is consistently taking the view that the case should be reconsidered by the Member Personnel of the Postal Board and issue a speaking order in regard to the request of the applicant. As in this case also the Circle Selection Committee has rejected the case of the applicant for compassionate ground appointment by the impugned order dated 5.10.94 (A-5 page-14) a direction has to be given to Member Personnel Postal Board to dispose of the case of the applicant for compassionate ground appointment in accordance with the rules. If the applicant submits a representation within a period of ~~3~~ <sup>one</sup> months from the date of receipt of a copy of this order, the Member concerned ~~should~~ <sup>who</sup> also take a note of it and dispose of the same.

6. In the result, the following direction is given:- The applicant if so advised may submit a representation to <sup>by R.P.A.D</sup> Member Personnel P&T Board <sup>by Remitt/Personnel/PAF now</sup> for considering his case for appointment against the compassionate ground quota. If such a representation is received by 30.4.96 the same should be disposed of <sup>in accordance with rules</sup>. The Member Personnel should also take note of averments made in this OA while disposing of the representation indicated as above.

7. The O.A. is ordered accordingly at the admission stage itself. No costs.

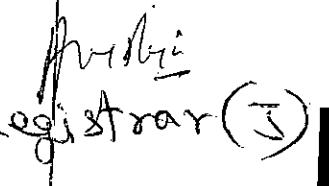
8. (Registry should sent a copy of this OA along with the judgement to the Member Personnel Postal Board)

  
( R. RANGARAJAN )  
Member (Admn.)

Dated: 26th March, 1996

( Dictated in Open Court )

( .. )

  
Dy. Registrar (3)

(24)

..2..

Copy to:

1. The Sub Divisional Inspector, (Postal),  
Madanapalli East,  
Chittoor District.
2. The Senior Superintendent of Post Offices,  
Chittoor Division,  
Chittoor.
3. The Chief Postmaster General,  
Andhra Pradesh Circle,  
Hyderabad.
4. One copy to Mr.K.G.Krishna Murthy, Advocate,  
16-2-147/55/C, Anandnagar, New Malakpet,  
Hyderabad - 36.
5. One copy to Mr.V.Bhimanna, Addl.CSAC,  
CAT, Hyderabad.
6. One copy to Library, CAT, Hyderabad.
7. One spare copy.
8. Member(P), Postal Services Board,  
O/O The Director General, Dept. of Posts,  
Dak Bhawan, Sansad Marg, New Delhi- 110 001.  
(Along with O.A. copy.)

YLKR

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD.

~~HON'BLE SHRI A.B.GORTHI : MEMBER (A)~~

HON'BLE SHRI R. Rangarajan M(A)

DATED: 26.3.96

ORDER/JUDGMENT

M.A.NO./R.A./C.A.No.

TAN

O.A.N.G. 384 | 96

~~ADMITTED AND INTERIM DIRECTIONS ISSUED~~

~~ALLOWED~~

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED | REJECTED

NO ORDER AS TO COSTS

\* \* \* Civ <sup>to</sup>  
of small & copy of act  
mention (b) Portal Board  
along with copy of act

